

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SUNSHINE INFRABUILD CORPORATION LIMITED Date of Commencement of Liquidation: 15-12-2020; List of Stakeholders as on Date: 29-06-2022; Name of IP: Mr. Pawan Kumar Goyal; Process Number: 1; Last 5 digitof registration number: 11473

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		6173610		6173610	0	0	0	NA
2	Liquidation costs incurred till date		1020836		1020836	0	0	0	NA
3	Secured financial creditors	30	2191143	24	1973584	0	0	217559	Annexure 3
4	Unsecured financial creditors	6071	280547910	2942	130308865	0	1732868	148506177	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	689909070	1	689909070	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	65	7708893	48	4885600	0	499160	2324133	Annexure 9
Total		6167	987551462	3015	834271565	0	2232028	151047869	